

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

LOK SABHA

UNSTARRED QUESTION No. 2205
TO BE ANSWERED ON 15.03.2022

ACCESSIBLE INDIA CAMPAIGN

2205. SHRI GANESH SINGH:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

- (a) whether the Government has received proposals from the States regarding Accessible India Campaign;
- (b) if so, the number of proposals sanctioned/ pending, State-wise including Madhya Pradesh; and
- (c) the time by which pending proposals are likely to be sanctioned?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

(a): Yes, Sir. The Government has received proposals from the States/UTs under the sub-scheme 'Accessible India Campaign' under the Scheme "Scheme for Implementation of Rights of Persons with Disabilities Act, 2016 (SIPDA)".

(b) & (c): Under the Accessible India Campaign, 1671 buildings were audited for providing accessibility features in the most important government buildings in 48 cities. Out of these 1671 buildings, proposals for 1484 buildings were received from States/UTs and out of these 1484 buildings, 1191 buildings were given funds as the proposals were found to be compliant with provisions of the Scheme. Status of proposals sanctioned/ pending, state-wise, including Madhya Pradesh, is at **Annexure I**.

The Proposals for retrofitting of balance buildings could not be processed mainly because of receipt of incomplete proposals from States/UTs, unavailability of utilization certificates for previously released grants and the proposals being non-compliant to the standard of accessibility features provided in Harmonized Guidelines. At present, the Department of Empowerment of Persons with Disabilities has received proposals for retrofitting of 146 buildings for 6 states which would be processed as per the Scheme guidelines.

Annexure I

Statement referred to in parts (b) and (c) of the Lok Sabha Unstarred Question No. 2205 raised by Shri Ganesh Singh for 15.03.2022 regarding “Accessible India Campaign”

State-wise status of proposals sanctioned/pending

S. No.	State/UT	No. of Buildings for which Proposals and Cost Estimate received	No. of Buildings funded	No. of Buildings Pending for Sanction
1.	Andaman and Nicobar Island	25	25	0
2.	Andhra Pradesh	40	38	2
3.	Arunachal Pradesh	24	6	18
4.	Assam	24	24	0
5.	Bihar	26	21	5
6.	Chhattisgarh	52	47	5
7.	Chandigarh	43	43	0
8.	Delhi	18	18	0
9.	Goa	31	30	1
10.	Gujarat	48	26	22
11.	Haryana	89	64	25
12.	Himachal Pradesh	21	11	10
13.	Jammu and Kashmir	37	32	5
14.	Jharkhand	34	14	20
15.	Karnataka	49	47	2
16.	Kerala	28	28	0
17.	Lakshadweep	24	0	24
18.	Madhya Pradesh	100	31	69
19.	Maharashtra	159	142	17
20.	Manipur	28	0	28
21.	Meghalaya	24	24	0
22.	Mizoram	33	33	0
23.	Nagaland	29	29	0
24.	Odisha	50	40	10
25.	Puducherry	29	29	0
26.	Punjab	20	20	0
27.	Rajasthan	88	88	0
28.	Sikkim	35	35	0
29.	Tamil Nadu	41	30	11
30.	Telangana	18	16	2
31.	Tripura	14	14	0
32.	Uttarakhand	26	16	10
33.	Uttar Pradesh	141	137	4
34.	West Bengal	36	33	3
35.	Dadra and Nagar Haveli	0	0	0
Total		1484	1191	293
